

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 306 of 2020

IN THE MATTER OF:

K. Bapaiah

...Appellant

Versus

Asset Reconstruction Company Ltd.

(ARCIL) & Anr.

...Respondents

Present:

For Appellant: Mr. Gautam Singh, Advocate

For Respondent: None

ORDER

19.02.2020

List the Appeal as fresh cases on **20th February, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice A.B. Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)